

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 9/16
PETITION NUMBER : CP 8/16
NAME OF THE PETITIONER(S) : Prakash Gurubaran Vs.
NAME OF THE RESPONDENT(S) : SBF Health Care Pvt Ltd & 2008.
UNDER SECTION : 241

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	BHARGAVA D BHAT	PETITIONER'S ADVOCATE	
2)	Harish BN	Repr. / Dir.	

Bhargava

Harish

ORDER

Counsel for Petitioners is present.
The Director of the 1st Respondent company is present and he
requested time to file objections as his counsel
is unwell. Time is granted as last chance till 3/2/2017.
The objections to be filed within two weeks in the
office and serve a copy on the petitioner who has to
file rejoinder within one week thereafter.
posted to 3/2/2017.

4.1.17
Member(J)

4.1.17
Member(T)